

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
SUPERFINE EXTRUSIONS PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Superfine Extrusions Private Limited U27203MH1997PTC112093
2.	Address of the registered office	Gat No 53 B, Bhalwani 17th KM Stone, Tal-Parner, Parner Mh 414103
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Gat No 53 B, Bhalwani 17th KM Stone, Tal-Parner, Parner Mh 414103
5.	Installed capacity of main products/ services	3000 MT
6.	Quantity and value of main products/ services sold in the last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including the last available financial statements (with schedules) of two years, and lists of creditors are available at URL:	cirp.extrusion@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	cirp.extrusion@gmail.com
10.	Last date for receipt of expression of interest	27 th February, 2025
11.	Date of issue of the provisional list of prospective resolution applicants	9 th March, 2025
12.	Last date for submission of objections to the provisional list	14 th March, 2025
13.	Date of issue of the final list of prospective resolution applicants	24 th March, 2025
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	29 th March, 2025
15.	Last date for submission of resolution plans	29 th April, 2025
16.	Process email id to submit Expression of Interest	Cirp.extrusion@gmail.com



JITENDRA PALANDE (पाळंदे)

IRP in the matter of Superfine Extrusions Private Limited

Regd. No. IBBI/PA-003/IP-N00028/2017-2018/10188

Email for correspondence – cirp.extrusion@gmail.com

Regd. Email – jitendra@7crlp.com

Date: 12th February 2025